

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

112. Company
Appeal/152/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Om Pharmachem Private Limited

V/s.

Registrar of Companies Mumbai.

SECTION 252(3) OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Mr. Suraj Sharma, PCS for the Appellant is present through VC.

Heard the submissions of the appellant.

Reserved for order.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)